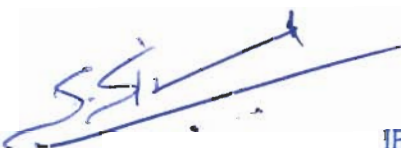


FORM G
INVITATION FOR EXPRESSION OF INTEREST
(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor	Foxdom Technologies Private Limited
2.	Date of incorporation of corporate debtor	26.04.2019
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies- Delhi
4.	Corporate identity number / limited liability identification number of corporate debtor	U72900DL2019PTC349201
5.	Address of the registered office and principal office (if any) of corporatedebtor	RZ-81, F/F, INDRA PARK, UTTAM NAGAR WEST DELHI-110059
6.	Insolvency commencement date of the corporate debtor	08-02-2023 (order dated 03.02.2023: received on 08.02.2023)
7.	Date of invitation of expression of interest	08.04.2023
8.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by email at cirp.foxdomtech@gmail.com
9.	Norms of ineligibility applicable under section 29A are available at:	Available at website of IBBI (www.ibbi.gov.in) and can also be obtained by email at cirp.foxdomtech@gmail.com
10.	Last date for receipt of expression of interest	23.04.2023
11.	Date of issue of provisional list of prospective resolution applicants	03.05.2023
12.	Last date for submission of objections to provisional list	08.05.2023
13.	Date of issue of final list of prospective resolution applicants	18.05.2023
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	23.05.2023
15.	Manner of obtaining request for resolution plan, evaluation matrix, information memorandum and further information	The Resolution professional (RP) Will share the request for resolution evaluation matrix, information memorandum in electronic form to every prospective resolution applicant (PRA) in the provisional list and every PRA who has contested the decision of the resolution professional against its non-inclusion in the provisional list on execution of confidentiality undertaking
16.	Last date for submission of resolution plans	07.07.2023
17.	Manner of submitting resolution plans to resolution professional	Physically and electronic form at RP address and on email id at cirp.foxdomtech@gmail.com
18.	Estimated date for submission of resolution plan to the Adjudicating Authority for approval	As soon as approved by committee of creditors
19.	Name and registration number of the resolution professional	SHAILENDRA SINGH IP Registration no : IBBI/IPA-002/IP-N00471-2017-2018/11372
20.	Name, Address and e-mail of the resolution professional, as registered with the Board	SHAILENDRA SINGH 1201A-1201C, 12 th Floor, Ashoka Estate, 24 Barakhamba Road, Connaught Place, New Delhi-110001 shailendralaw@gmail.com
21.	Address and email to be used for correspondence with the resolution professional	J-16, 2 nd .Floor., Jungpura Extension, New Delhi -110014 cirp.foxdomtech@gmail.com
22.	Further Details are available at or with	Details can be sought from J-16, 2 nd .Floor., Jungpura Extension, New Delhi -110014 Or email at cirp.foxdomtech@gmail.com
23.	Date of publication of Form G	09.04.2023


SHAILENDRA SINGH
Resolution Professional
IP Regn. No:
IBBI/IPA-002/IP-N00471/2017-18/11372

SHAILENDRA SINGH
Resolution professional
In the matter of Foxdom Technologies Private Limited
IP Registration no: IBBI/IPA-002/IP-N00471-2017-2018/11372
Registered address: 1201A-1201C, 12th Floor, Ashoka Estate, 24 Barakhamba Road, Connaught Place, New Delhi-110001
E Mail ID: cirp.foxdomtech@gmail.com , shailendralaw@gmail.com
Place : New Delhi
Date: 08.04.2023